

(b) how do Government account for spurt in those cases which clearly indicate a situation of ineffective law and order in the recent past in Delhi (Old and New)?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) A comparative statement of crime in Delhi is given below:

	Robbery	Murder	Dacoity
March 1977 to March, 1978 . . . . .	600	1225	45
March 1976 to March, 1977 . . . . .	167	143	4
March 1974 to March, 1975 . . . . .	366	192	33

(b) Among the important reasons for increase in crime are free registration of cases, release of bad characters after the revocation of the Emergency, and coming up of new resettlement colonies. The law and order is constantly under review and several steps have been taken to check the crime.

viz. the road-transport in a disproportionate and unplanned manner has greatly contributed to the price rise which is one of the biggest problems that the country is facing today; and

(b) if so, steps proposed to be taken by Government for the development of Inland Water Transport which is universally recognised as the cheapest mode of transport?

**Formation of Ship Building Society by Andhra Pradesh Engineers**

1445. SHRI P. RAJAGOPAL NAIDU: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

THE MINISTER OF STATE IN-CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) No, Sir. It is not correct to say that road transport is always the most expensive form of transport.

(a) whether it is a fact that some Engineers of Andhra Pradesh formed a ship-building society and asked the Government to help them to get financial assistance; and

(b) if so, the help given by Government to the above society?

(b) This does not arise directly out of part (a) of the Question. It is also not correct to say that inland water transport is the cheapest mode of transport for all commodities and in all areas and under all circumstances. However, steps are being taken for development of inland water transport in areas where it is economically viable, for which provision is made in the Five Year Plans of the Central Government as well as those of the State Governments. In the Five-Year Plan of the Central Government, provision is made for Central Schemes as well as Centrally Sponsored Schemes. For execution of Centrally Sponsored Schemes, loans are advanced to the State Governments.

THE MINISTER OF STATE IN-CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) No information is available in the Ministry.

(b) Does not arise.

**Contribution of Road Transport to Price Rise**

1446. SHRI SOMNATH CHATTERJEE: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the growth of the most expensive form of transport